

**Declaration of Assets in the form of real estate or investments as per the Full Court (of the Supreme Court) resolution dated 7<sup>th</sup> May, 1997, adopted by the Full Court of the High Court of Delhi on 26<sup>th</sup> July, 1997 and re-iterated on 8th July, 2008.**

- A. Name of Judge: Mrs. Anu Malhotra
- B. Name of Spouse: Mr. Dimpay Kumar Malhotra
- C. Name(s) of Dependent Family Members and relationship:
- C.1 Dependant No.1: Ms. Latika Malhotra, Daughter
- C.2 Dependant No.2: NA

**1. Real Estate (immoveable property)**

1.1 Real Estate (immoveable property) of the Judge

S.No.	Description	Remarks
	NA	

1.2 Real Estate (immoveable property) of the Judge's Spouse

S.No.	Description	Remarks
	5C/99, IInd Floor, New Rohtak Road, New Delhi-110005	Purchased in the year 2003-2004 for a total consideration of Rs.25,00,000/- when the spouse of the Hon'ble Judge was a member of the Delhi Higher Judicial Services on taking a bank loan for a sum of Rs.20,00,000/- after taking permission from the High Court of Delhi.

1.3 Real Estate (immoveable property) of the Judge's dependant No.1

S.No.	Description	Remarks
	NA	

1.4 Real Estate (immoveable property) of the Judge's dependant No.2

S.No.	Description	Remarks
	NA	

## 2. Investments

### 2.1 Investments of the Judge

#### 2.1.1 Shares

S.No.	Description	Number	Remarks
	NA		

#### 2.1.2 Mutual Funds

S.No.	Description	Number	Remarks
	NA		

#### 2.1.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
1.	GPF	Rs.11,71,119/-	As on 24.8.2018
2.	12 National Saving Certificates of Rs.5000/- each dated 24.6.2014	Rs.60,000/-	
3.	FDR dated 20.10.2014 with UCO Bank	Rs.10,00,000/-	Renewed on 13.6.2018 for Rs.12,00,000/-
4.	Saving Bank Account with UCO Bank	RS.67,000/-	As on 24.8.2018

### 2.2 Investments of the Judge's Spouse

#### 2.2.1 Shares

S.No.	Description	Number	Remarks
	NA		

#### 2.2.2 Mutual Funds

S.No.	Description	Number	Remarks
	NA		

#### 2.2.3 Deposits and other Financial Investments

S.No.	Description	Number/ Weight/ Amount	Remarks
	NA		

### 2.3 Investments of the Judge's Dependant No.1

#### 2.3.1 Shares

S.No.	Description	Number	Remarks
	NA		

#### 2.3.2 Mutual Funds

S.No.	Description	Number	Remarks
	NA		

#### 2.3.3 Deposits and other Financial Investments

S.No.	Description	Number/ Weight/ Amount	Remarks
	1. PLI started from 29.1.2009 with present monthly subscription of Rs.8129/- deposited by the Hon'ble Judge.  2. LIC Policy No.12643536 dt. 24.12.2008 Full Premium amount of Rs.48,435/- paid by the Hon'ble Judge  3. LIC Policy No.124643537 dt. 24.12.2008 Full Premium amount of Rs.51,195/- paid by the Hon'ble Judge.  4. LIC Policy No.332241645 dt. 28.2.2008 annual premium amount of Rs.27,525/- paid by the Hon'ble Judge.		

### 2.4 Investments of the Judge's Dependant No.2

#### 2.4.1 Shares

S.No.	Description	Number	Remarks
	NA		

#### 2.4.2 Mutual Funds

S.No.	Description	Number	Remarks
	NA		

#### 2.4.3 Deposits and other Financial Investments

S.No.	Description	Number/ Weight/ Amount	Remarks
	NA		

3. Other remarks : The other valuables of the Hon'ble Judge include 250 gms of gold jewellery and two diamond rings.

Signature of the Judge:

Date:

24 Feb 2018